

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 08th March, 2024 at 04.30 p.m. ;**

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The Division Bench comprising of the **Hon'ble Shri. Justice Avinash G. Gharote (at Goa)** and the **Hon'ble Justice Urmila Joshi - Phalke (at Nagpur)** will take up the **CAO No. 151/2024 in MCA St. No.718/2024 for Pronouncement of Orders, through Video Conferencing .**

High Court of Bombay at Goa,
Porvorim, Goa

Date : 08.03.2024

Sd/-
(Dinesh R. Shetty)
Registrar (Administration)
I/c Registrar (Judicial)